

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 311/252/ND/2018**

**Under Section: 252(3)**

**In the matter of:**

M/s Technicool Marketing Pvt Ltd.

....Appellant

Vs.

ROC

....Respondent

**Order delivered on 25.09.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant

: Mr. Tarun Saini, CS  
Mr. Himanshu Sharma, FCS

For the ROC

: Ms. Kusum Yadav,  
Company Prosecutor

For the IT

: Ms. Lakshmi Gurung, St. Counsel  
with Mr. Divey Kant, Adv.

**ORDER**

Order reserved.

— SID —

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**